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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 29/(MAH)/2017
M.A. No.405/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

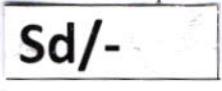
NAME OF THE PARTIES: Ultra Drytech Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

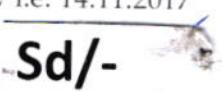
S. No.	NAME	DESIGNATION	SIGNATURE
(26)	AMIR ARSIWALA	Adv for Corporate Debtors Lawyer	 JRP

ORDER
MA 405/2017 IN CP No. 29/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter for tomorrow i.e. 14.11.2017


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)